

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of Joint Registrar Judicial)

Director Information
Govt of J&K,
Srinagar/Jammu.


No. 1028-Pc/14c/Reg. Dated 04-11-2016

Sub: Publication of Notification in Electronic & Print Media.

Sir,

o/c

Kindly ensure wide publication to the Notification issued for the date of interviews to be conducted in the High Court Complex, Srinagar for the post of Gateman-Cum Chowkidar and Gardner on the specified dates and Venue mentioned in the enclosed Notification in all the local dailies published in both regions of the State, Doordarshan and Radio Kashmir/Jammu.


(Farooq Ahmad Bha)
Joint Registrar Judicial.

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of Joint Registrar Judicial)**

NOTIFICATION

It is notified that the interview/viva voce of the candidates for the Kashmir Zone who have applied for the post of Gateman-Cum-Chowkidar and Gardener in the Hon'ble High Court at Srinagar in pursuance to Notification No.586 dated 21.09.2016 issued by the Hon'ble High Court, Srinagar, shall be held in the High Court Complex at Srinagar on the following dates:-

Date of Interview	Roll Nos of the candidates	Venue/Time
17.11.2016	From 1 to 130	High Court Complex Srinagar at 10:30 AM
18.11.2016	From 131 to 260	High Court Complex Srinagar at 10:30 AM.
19.11.206	From 261 to 384 & Candidates belonging to Kashmir Zone who have sent their application forms through registered post.	High Court Complex Srinagar at 10:30 AM.

The candidates are requested to bring their original testimonials at the time of interview and any candidate, who fails to produce the original testimonials shall not be allowed to sit in the interview. No TA/DA shall be paid for participation in the interview

No. 1027-PC/HC/Sgr.
Dated:-04.11.2016



Farooq Ahmad Bhat
Joint Registrar(Judicial)

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of Joint Registrar Judicial)**

NOTIFICATION

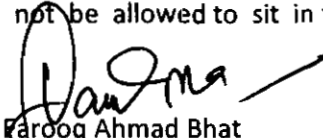
No.1027-PC/HC/Sgr

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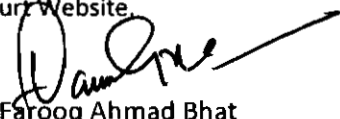

Farooq Ahmad Bhat
Joint Registrar(Judicial)

Copy to:-

No: _____

Dated: 04.11.2016

1. Registrar General, High Court of J&K, at Jammu.
...for information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, at Jammu.
3. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir.
4. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar.
5. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal.
....for information to their lordships
6. Registrar Judicial, High Court of J&K, Srinagar/Jammu for information.
7. Director Information Jammu/Kashmir, with the request to publish the above notification in the news paper having a wide circulation through out the State.
8. Director Doordarshan Srinagar/Jammu for broadcast of the above notification in the News and employment Bulletin.
9. Director Radio Kashmir Srinagar/Jammu for broadcast of the above notification in the News and employment bulletin.
10. Joint Registrar Judicial, High Court of J&K, Jammu for information.
11. Incharge NIC, for uploading the above notification in High Court Website.


Farooq Ahmad Bhat
Joint Registrar(Judicial)